



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.03.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 24.02.2025, 25.02.2025, 27.02.2025, 03.03.2025, 04.03.2025, 05.03.2025 & 06.03.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 702 of 2020  <b>Part Heard</b>	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	24.02.2025	01.04.2025
2.	Comp. App. (AT) (Ins) No. 38 of 2022 & I.A. No. 3643 of 2022 & 5648 of 2024  <b>Part Heard</b>	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	24.02.2025	01.04.2025
3.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021  <b>Part Heard</b>	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.  <b>With</b>	25.02.2025	25.03.2025
4.	Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022  <b>Part Heard</b>	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	25.02.2025	25.03.2025

5.	Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022  <b>Part Heard</b>	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors.  <b>With</b>	25.02.2025	25.03.2025
6.	Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021  <b>Part Heard</b>	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	25.02.2025	25.03.2025
7.	Comp. App. (AT) (Ins) No. 1046 of 2023 & I.A. No. 3585, 3586 of 2023  <b>Part Heard</b>	IDBI Bank Ltd. Vs. ARM Infra & Utilities Pvt. Ltd.	27.02.2025	02.04.2025
8.	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022  <b>Part Heard</b>	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr.	03.03.2025	19.03.2025
9.	Comp. App. (AT) (Ins) No. 56 of 2024 & I.A. No. 174, 7733 of 2024  <b>Part Heard</b>	Reliance Realty Ltd. Vs. Anup Kumar, Liquidator of Independent TV Ltd.	04.03.2025	21.03.2025
10.	I.A. No. 1347, 1313 of 2025 in Comp. App. (AT) (Ins) No. 975 of 2023	Regional Provident Fund Commissioner Vs. Kuldeep Verma	04.03.2025	21.03.2025
11.	Comp. App. (AT) (Ins) No. 1191 of 2022 & I.A. No. 5140 of 2023 & 999, 3252 of 2024  <b>Part Heard</b>	Shailen Shah Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstructions Ltd. & Ors.  <b>With</b>	04.03.2025	27.03.2025

12.	Comp. App. (AT) (Ins) No. 1197 of 2022 & I.A. No. 3621, 3622, 3623 of 2022 & 2986, 3258, 3432 of 2024  <b>Part Heard</b>	Committee of Creditors of Wind World (India) Ltd. Through IDBI Bank Ltd. Vs. Shailen Shah Resolution Professional of Wind World (India) Ltd. & Ors.  <b>With</b>	04.03.2025	27.03.2025
13.	Comp. App. (AT) (Ins) No. 1249 of 2022 & I.A. No. 3821 of 2022 & 3256, 3435 of 2024  <b>Part Heard</b>	Jogihali Wind Energy Pvt. Ltd. Vs. Yogesh Mehra & Ors.  <b>With</b>	04.03.2025	27.03.2025
14.	Comp. App. (AT) (Ins) No. 1362 of 2022 & I.A. No. 4236 of 2022 & 3254, 3436 of 2024  <b>Part Heard</b>	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional of Wind World India Limited & Anr.	04.03.2025	27.03.2025
15.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors.  <b>With</b>	05.03.2025	20.03.2025
16.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors.  <b>With</b>	05.03.2025	20.03.2025
17.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	05.03.2025	20.03.2025

<b>18.</b>	Comp. App. (AT) (Ins) No. 1049 of 2024  <b>Part Heard</b>	Pratibha Industries Ltd. Through Its Liquidator Mr. Avil Menezes Vs. Yes Bank Ltd. & Anr.	<b>05.03.2025</b>	<b>21.03.2025</b>
<b>19.</b>	Competition App. (AT) No. 05 of 2021  <b>Part Heard</b>	Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.	<b>06.03.2025</b>	<b>25.03.2025</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar